

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
Western Railway	37	31	29	29	—	—	—	—	35	35	35	35	—	—	—	—
Metro Railway	2	2	2	2	3	3	3	3	—	—	—	—	—	—	—	—
Production Units	15	15	15	15	12	12	11	11	—	—	—	—	—	—	—	—
Railway Board	40	48	48	48	—	—	—	1	18	18	18	18	7	7	7	7
Total	306	317	309	309	76	76	75	67	64	64	63	60	7	7	7	7

(c) As indicated above, the changes in these categories are very minor.

[*Translation*]

#### Labour Courts and Industrial Tribunals

441. SHRI THAWAR CHAND GEHLOT : Will the Minister of LABOUR be pleased to state:

(a) the number of Labour Courts and Industrial Courts-cum Industrial Tribunals in the country separately, State-wise;

(b) the total number of sanctioned posts of Judges for these Courts, separately;

(c) the number of posts of judges lying vacant as on December 31, 1998; and

(d) the action proposed to be taken by the Government to fill up these posts?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (c) Central Government Industrial Tribunal and Labour Courts are not set up in every State. They have primarily been set up on the basis of concentration of Industries in a region and the number of disputes arising in the region. There are at present 12 such

#### Tunnel Crossing at Bhubaneshwar Airport

440. SHRI KHARABELA SWAIN : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government intend to provide a tunnel way from Khandagiri to Siripur at Bhubaneshwar airport as the thoroughfare has been closed to carry out the expansion work of runway of the airport; and

(b) if so, the time by which it will be completed?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR) : (a) and (b) There is no such proposal at present.